

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

**LIBRARY**

Date of order: 23.02.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

OA. 350/434/2018  
MA. 350/235/2018

1. Rajashree Barma Adhikary, wife of Sri Puspajit Adhikary, aged about 45 years, Resident of Vill- Topamari, Post Office and District- Jalpaiguri, West Bengal, Pin- 735 101.

2. Aparna Roy Choudhury, wife of Sri Ashim Roy Choudhury, aged about 48 years, resident of village Saradapally, post office- Kadamtala (Shiv Mandir), Dist- Darjeeling, West Bengal, Pin- 734 011.

OA. 350/443/2018

Geetika Goswami @ Geetika Sharma, daughter of late Ganesh Chandra Goswami, wife of Jahar Sharma, aged about 52 years, resident of village Tulargram Part II, Post Office- Sonaimukh, P.S. Sonai, District- Cachar, Assam, Pin Code- 788 119.

..... Applicants.

-Versus-

1. Union of India service through the Secretary, Ministry of Home Affairs, Govt. of India, North Block, New Delhi.
2. The Director General, Sashastra Seema Bal, East Block-V, R. K. Puram, New Delhi- 110066.
3. The Assistant Director, office of Directorate General, Sashastra Seema Bal, East Block-V, R. K. Puram, New Delhi- 110066.
4. The Inspector General, Sashastra Seema Bal, Siliguri Frontier, P.O. Ranidanga, Dist- Darjeeling, Pin- 734101.



5. The Deputy Inspector General, Sashastra Seema Bal, Jalpaiguri Sector, Vill and P.O: Panga Sahebbari, Dist- Jalpaiguri, Pin- 735121.
6. The Deputy Inspector General, Sector Head Quarter, Sashastra Seema Bal, Ranidanga Post Office-Sushruta Nagar, Dist- Darjeeling, West Bengal, Pin- 734012.
7. Area Organizer, Sashastra Seema Bal, Darjeeling, Post Office- Ranidanga, Dist- Darjeeling, Pin- 734012.
8. The Area Organizer, Sashastra Seema Bal, Falakata, Post Office- Falakata, at Jalpaiguri, Pin Code- 735211.

.....Respondents.

For the Applicant : Mr. A. Chakraborty, Counsel  
Ms. P. Mondal, Counsel

For the Respondents : Ms. P. Goswami, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:



Heard ld. counsels for both parties.

2. Ld. Counsel for respondents submits that the applicants have been permanently transferred from SSB to Intelligence Bureau (IB). Therefore, the OA has become infructuous.
3. Ld. Counsel for applicant submits that the applicants have challenged cadre review of non-combatised cadres of SSB whereby the women instructor cadre and women medic cadre at various static formations have been allocated to SSB including that of SSB who have been placed for combatised cadres.
4. Since the matter has been settled in the year of 2017, we feel it appropriate to dispose it off without any further order. In case the applicants have further aggrieved, they may agitate afresh.

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5. Ld. Counsel for applicant submits that the applicants have not contacted him for long and therefore he has nothing to submit.

6. Thus, the OAs would stand disposed of. No costs.

Consequently, MA also stands disposed of.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

pd

